

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 117**

**CP No. 64/Chd/Hry/2023**

**IN THE MATTER OF:-**

**Income Tax Officer Ward No. 1,  
Panipat**

...

**Appellant**

**Versus**

**The ROC & anr**

...

**Respondent**

**Under Section: 252 (3), CA 2013**

**Order delivered on 12.07.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 13.08.2024.

Sd/-

**Court Officer**